

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: the 26th December, 1986.

NOTIFICATION
(INCOME-TAX)

No. 2073(F.No.187/11/86-IT(A1)): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes makes the following amendments to the Schedule to its Notifications No.6098(F.No.187/32/84-ITA-1) dated, 5-1-1985 and No.6562(F.No.187/10/85-ITA-1) dated, 7-1-1986.

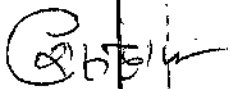
Existing entries under columns (1),(2) and (3) against serial Nos. 10, 10A, 10B and 10F shall be substituted by the following entries.

Commissioner of Income-tax (1)	Head Quarters (2)	Jurisdiction (3)	

10	GUJARAT-I	AHMEDABAD	1. IAC(Asst.-I), Ahmedabad. 2. Companies Circle-I, Ahmedabad. 3. Companies Circle-II, Ahmedabad. 4. Companies Circle-V, Ahmedabad. 5. Companies Circle-VI, Ahmedabad. 6. Companies Circle-VII, Ahmedabad. 7. Companies Circle-VIII, Ahmedabad. 8. Companies Circle-IX, Ahmedabad. 9. Companies Circle-XV, Ahmedabad. 10. Non-resident Circle, Ahmedabad. 11. IAC(Acq.) Range, Ahmedabad.
10A	GUJARAT-II	AHMEDABAD	1. IAC(Asst.)-II, Ahmedabad. 2. IAC(Asst.)-III, Ahmedabad. 3. Circle-I, Ahmedabad. 4. Circle-II, Ahmedabad. 5. Circle-III, Ahmedabad. 6. Special Circles, Ahmedabad. 7. Survey Circles, Ahmedabad. 8. Himatnagar Circle. 9. Palanpur Circle. 10. Modasa Circle. 11. Companies Circle-III, Ahmedabad. 12. Companies Circle-IV, Ahmedabad. 13. Companies Circle-XI, Ahmedabad. 14. Companies Circle-XII, Ahmedabad. 15. Companies Circle-XIII, Ahmedabad. 16. Companies Circle-XVI, Ahmedabad.

(1)	(2)	(3)
10B GUJARAT-III	AHMEDABAD	1. IAC(Asst)-IV, Ahmedabad. 2. IAC(Asst)-V, Ahmedabad. 3. Circle-IV, Ahmedabad. 4. Circle-V, Ahmedabad. 5. Patan Circle. 6. Mehsana Circle. 7. Circle-VI, Ahmedabad. 8. Professional Circles, Ahmedabad. 9. Surendranagar Circle. 10. Estate Duty Circle, Ahmedabad. 11. Circle-VIII, Ahmedabad.

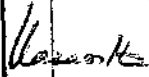
This Notification takes effect from 1-1-1987.


 (ROSHAN SAHAY)
 UNDER SECRETARY,
 CENTRAL BOARD OF DIRECT TAXES.

To
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 (Near Rajouri Garden), New Delhi.

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 (MRS. V. RAMAKRISHNAN)
 SECTION OFFICER.